

in Indital Bijapur District as it offered some possibility of underground water availability.

(c) Information is not available of the action taken by the State Government on this recommendation.

Improvement of Alanawar-Dandeli Section

1171. { Shri R. G. Dubey:
Shri S. B. Patil:

Will the Minister of Railways be pleased to state whether there is a proposal to take over and improve the Alanawar-Dandeli section in view of the increased demand on account of expansion of industries in Dandeli?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): It has already been decided to take over this line, which at present is owned by the Government of Mysore and worked by the Ministry of Railways. The necessary improvements of the section will be taken in hand as soon as the ownership passes to the Government of India, for which the concurrence of the State Government, who were addressed in July 1961, is still awaited.

Power Supply to Gauhati

1172. Shri Liladhar Kotoki: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the power supply to Gauhati city has been seriously affected due to decrease in the water flow in the Umtru river project on account of drought; and

(b) measures taken on temporary, and permanent basis?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) No report to this effect has been received.

(b) It is for the Assam State Electricity Board/Government of Assam to take such action as may be considered necessary.

कोटा रेलवे क्वार्टरों में स्थित मिशनरी स्कूल

११७३. श्री बैरया : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोटा (राजस्थान) के रेलवे यार्ड में कुछ रेलवे क्वार्टर ऐसे हैं, जिनमें ईसाई मिशनरी स्कूल चलाये जा रहे हैं ;

(ख) यदि हाँ, तो ये स्कूल वहाँ कब से चलाये जा रहे हैं ; और

(ग) क्या इनको खाली कराकर रेलवे कर्मचारियों को ये क्वार्टर देने की कोई व्यवस्था की जायेगी ?

रेलवे मन्त्रालय में उपमन्त्री (श्री शाहनवाज खाँ) : (क) कोटा के सोफिया मिशन स्कूल को दो यूनिट क्वार्टर पट्टे पर दिये गये हैं ।

(ख) १९६० से ।

(ग) चूँकि क्वार्टर कब्रिस्तान के पास एकान्त जगह में बने हुए हैं, इसलिए कर्मचारी उनमें रहने में हिचकते हैं ।

Recruitment to P. & T. Services, Assam

{ Shri Swel:
1174. { Shrimati Jyotsna Chanda:
Shrimati Renu Chakravartty:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Director of Posts and Telegraphs (Assam, has notified in local papers that tests for recruitment to services of P. & T. in Assam would be taken on the following subjects (i) English; (ii) Arithmetic; (iii) Geography; and (iv) the Regional Language (Assamese);

(b) if so, whether such notification does not violate the direction of Government that tests in a regional

language are not necessary for recruitment; and

(c) if so, what action Government are taking in the matter?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) No, Sir. For the present, candidates for recruitment to the Clerical cadre will be examined in the following subjects before appointment:

(i) English; (ii) Arithmetic; and (iii) General Knowledge (including Geography and Every day Science). At the initial recruitment stage, no test in any Indian language will be held, but the successful candidates who may not be conversant with the language of the recruitment area will be examined in the language after recruitment. The question regarding the scope of the General Knowledge paper and about the stage at which the language test should be held is, however, under further consideration.

(b) and (c). Do not arise in view of the reply to (a) above.

Panchayat Raj

1175. Shri Shree Narayan Das: Will the Minister of **Community Development, Panchayati Raj and Cooperation** be pleased to state:

(a) what conclusions were reached and recommendations made by the Seminar on public administration in Panchayati Raj held at Mussoorie early in April, 1962;

(b) whether these have been considered by Government; and

(c) if so, the result thereof?

The Deputy Minister in the Ministry of Panchayati Raj & Cooperation (Shri B. S. Murthy): (a) to (c). The Seminar acted as the forum for an exchange of views on the various aspects of public administration in Panchayati Raj. There was a general consensus of opinion on a number of issues. The discussions and the points that emerged will no doubt be taken

into account while formulating policies. A Statement containing a summary of the main points of view that emerged during the Seminar is laid on the Table of the House. [See Appendix II, annexure No. 27].

Willingdon Hospital Staff, New Delhi

1176. Shrimati Jayaben Shah: Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that the previous service of the N.D.M.C. staff of the Willingdon Hospital after centralisation is not being counted towards their pension benefit; and

(b) if so, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) As the staff of the New Delhi Municipal Committee was employed under a local fund, not administered by the Government, the Government decided that the service rendered by the staff under the New Delhi Municipal Committee could not be treated as Government service.

Smallpox Vaccination

1177. Shri Jedhe: Will the Minister of **Health** be pleased to state:

(a) the working of the pilot scheme for vaccination of Smallpox; and

(b) the States and the areas covered under this Scheme upto now?

The Minister of Health (Dr. Sushila Nayar): (a) and (b): Pilot Projects for Eradication of Smallpox were started in one district area of each State and the Union Territories of Delhi and Himachal Pradesh as part of the preparatory measures needed for the implementation of the National Smallpox Eradication programme during the Third Five Year Plan Period. The districts/areas covered by these projects are given below:—

State/Union Territory District/Area

- | | |
|-------------------|--------------|
| 1. Andhra Pradesh | West Godarri |
| 2. Assam | Kamrup |